

PARLIAMENT OF INDIA
(Joint Recruitment Cell)

Subject: Final Result of examination for recruitment to the post of Junior Clerk (since revised as 'Secretariat Assistant') in Lok Sabha Secretariat in response to Advt. No. 7/2017.

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The Final Result of examination for recruitment to the post of Junior Clerk (since revised as 'Secretariat Assistant') in Lok Sabha Secretariat in response to Advt. No. 7/2017 was declared on 18.05.2018. For deciding the eligibility of a candidate having Roll No. 157476, the result of 03 candidates (having Roll Nos.157476, 167841 and 175184) against 01 vacancy reserved for physically challenged persons having visual impairment (low vision) was kept withheld.

2. It has been decided that the candidate having Roll No. 157476 may not be considered eligible for appointment against 01 vacancy reserved for visually impaired candidates having low vision.

3. The candidate having Roll No. 167841 has been declared successful in the above said examination against 01 vacancy reserved for physically challenged persons having visual impairment (low vision).

4. The marks obtained by the candidates having Roll Nos. 167841 and 175184 in the Main Examination for the post of Junior Clerk held on 24th and 25th February, 2018 are as under:

Sl. No.	Roll No., Name and Category	Paper-I: Typing Test (100 Marks)	Paper-II: Essay, Letter and Grammar (100 Marks)	Total (Max. Marks - 200)	Stream
1.	167841 SWATI, OBC, VIS-IMP	64	51	115	English
2.	175184 RAKESH KUMAR, SC, VIS-IMP	44	51	95	-do-

5. The attention of candidates is, however, drawn to the following declaration made by them in their applications to the above said post:

"I declare that I have minutely read the relevant advertisement and I fulfil the eligibility conditions as per the advertisement and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the advertisement, my candidature/appointment is liable to be cancelled/terminated. I have also noted that if my application is found incomplete/defective, the same is liable to be rejected summarily and no correspondence will be entertained by Lok Sabha Secretariat in this regard."

BY ORDER
20.09.2018